

**Central Electricity Regulatory Commission
New Delhi**

RECORD OF PROCEEDINGS

Petition No. 179/2004

Subject: Petition for approval of tariff for power supplied from Talcher STPS, Stage-II (4 X 500 MW) for the period 2004-09

Date of Hearing: 18.1.2011

Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner: NTPC, New Delhi

Respondents: APTRANSCO, TNEB, KPTCL, KSEB, and ED-Govt.of Puducherry

Parties present: Shri V.K.Padha, NTPC
Shri A.K.Juneja, NTPC
Shri Ajay Dua, NTPC
Shri S.K.Mondal, NTPC

The representative of the petitioner submitted based on the directions contained in the judgment of the Appellate Tribunal dated 18.8.2010 in Appeal No.66/2008, this petition was listed for hearing on the issue of relaxation of cut-off date for additional capitalization. He also submitted that it has filed its rejoinder to the reply filed by the respondent, TNEB. Accordingly, the representative of the petitioner prayed that the Commission may consider relaxing the cut-off date in respect of the generating station as stated in the petition.

2. None appeared on behalf of the respondents.

3. The Commission after hearing the petitioner reserved its orders on the petition on the issue of relaxation of cut-off date for additional capitalization.

Sd/-
(T.Rout)
Joint Chief (Law)